

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

CUSTOMS Appeal No. 12034 of 2015-DB

[Arising out of Order-in-Original/Appeal No MCH-PRCOMMR-PVR-25-2015-16 dated 30.09.2015 passed by Commissioner of CUSTOMS-MUNDRA]

Venkatraman Thyagarajan

...Appellant

Managing Director, Goodrich Maritime Pvt Ltd.,
214-218, Sai Commercial Centre, Govandi East,
Mumbai
Maharashtra-88

VERSUS

C.C.-Mundra

...Respondent

Office Of The Principal Commissionerate Of Customs, Port User Buld.
Custom House Mundra, Mundra
Kutch
Gujarat-370421

APPEARANCE:

Shri T. Vishwanathan, Shri Manish Jain, Ms. Shruti Khanna, Advocates for the
Appellant
Shri Rajesh K Agarwal, Superintendent (Authorized Representative) for the
Respondent

**CORAM: HON'BLE MEMBER (TECHNICAL), RAJU
 HON'BLE MEMBER (JUDICIAL), SOMESH ARORA**

DATE OF HEARING:02.03.2023

DATE OF DECISION:02.03.2023

The appeal is disposed of. For order, see order of date in CUSTOMS
Appeal No. 12033 Of 2015.

**(RAJU)
MEMBER (TECHNICAL)**

**(SOMESH ARORA)
MEMBER (JUDICIAL)**